

(c) No decision has been taken by the Government on the above suggestions.

(d) Does not arise.

Closure of business by foreign companies

663. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that foreign companies are closing down their business in India due to recession and uncertainty in Indian economy;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (b) Total number of foreign companies incorporated from 1.4.2009 to 31.08.2012 was 814, as against this 481 foreign companies closed down during the same period. The number of foreign companies incorporated exceeds the number of foreign companies closed down. Closure of companies is a normal feature on account of completion of projects. There is no material on record to show that closure is due to recession.

(c) Does not arise in view of the above.

Loan sanctioned to farmers

664. SHRI PRABHAT JHA:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of FINANCE be pleased to state:

(a) the details of loans sanctioned to small and marginal farmers during 2011-12 and 2012-13 so far, State-wise;

(b) whether 94.29 per cent of farm loans sanctioned during 2011 has been granted to only 20 per cent farmers and small and marginal farmers have been granted only 5.71 per cent of farm loans as per the recent report of Government; and